

**Cantronics Office Equipments Private Limited**

Claims received

Sr. no.	Name of the creditor	Security Interest	Amount of claim			Claim Admitted			Claim under Verification			Claim not admitted			Voting share	Remarks
			Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount		
1	Assistant Commissioner of Customs		10,30,40,403		10,30,40,403	10,30,40,403		10,30,40,403	-		-				96.35	
2	GB Industries		8,45,610		8,45,610	7,11,434		7,11,434	1,34,176		1,34,176				0.67	
3	Geva Products Industries		17,23,722		17,23,722	16,88,391		16,88,391	35,331						1.58	
4	Assistant Commisioner of Service Tax		15,06,778		15,06,778	15,06,778		15,06,778	-						1.41	
5	Addl DGFT Mumbai		43,57,94,579		43,57,94,579	-		-	-			43,57,94,579			0.00	The claim of Customs Department and Directorate General of Foreign Trade are for same duty imposed for contravention of Customs Act. However, they have submitted 2 separate claims in CIRP of the Corporate Debtor. However, as only claim of the custom department was received and no claim from DGFT was received, the liquidator has concluded that the departments have reconciled their conflicting claims and submitted a single claim with the liquidator.
<b>TOTAL</b>			<b>54,29,11,092</b>	<b>-</b>	<b>54,29,11,092</b>	<b>10,69,47,006</b>	<b>-</b>	<b>10,69,47,006</b>	<b>1,69,507</b>	<b>-</b>	<b>1,34,176</b>	<b>43,57,94,579</b>	<b>-</b>	<b>-</b>	<b>100.00</b>	